

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

3.

IA-1334(MB)2024 IN
C.P. (IB)/1454(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 27.03.2024

NAME OF THE PARTIES:

Icici Bank Ltd

Vs.

Sanvi Milk & Milk Products Pvt.Ltd.

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA-1334(MB)2024

1. CS Nithish Bangera, Ld. Counsel for the Applicant/Liquidator present.
None present for the Respondent.
2. The present Application is filed by the Applicant/Liquidator under Section 60(5) of the Code, 2016 to take on record the Fourth progress report for quarter ended December 31, 2023 dated January 04, 2024. The same is taken on record. IA-1334/2024 is **allowed** to that effect and **disposed of**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)